

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 106 of 2015**

**Dated : 22<sup>nd</sup> August, 2017**

**In the matter of:**

**M/s. India Power Corporation Ltd.**

**... Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission. & Anr.**

**... Respondent(s)**

**ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **02.11.2017.**

PPS/ Court Master

*san*